

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/123/241/AMR/2019		241	Vemulapalli Sai Prameela & (04) Others Vs Vijaya Sai Poultries Pvt Ltd & (03) others

ORDER

**Present:** Ms. Manaswi, Proxy Counsel for the Petitioners.

None for the Respondent.

At the request of the Proxy counsel for the Petitioners, for hearing, list the matter on 15.07.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)